

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

No.HHC/Admn.2(14)/79-IX-

Dated: 25.10.2017

"OFFICE ORDER"

Hon'ble the Acting Chief Justice has been pleased to constitute a fresh Committee to deal with all kinds of pay fixation matters of Judicial Officers and officers/officials of the High Court Registry, comprising of the following members, with immediate effect:

1. Registrar (Accounts)
2. Deputy Registrar (Estt.)
3. The officer posted against the post of Section Officer (SAS)

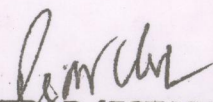
BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Admn.2(14)/79-IX- *29815-21* Dated: 25.10.2017
Copy forwarded for information to:- *28*

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Rules)/Registrar (Administration)/ Registrar (Estt.)/Registrar (Accounts);
3. The C.P.C/All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters;
4. All the above named officers (by name);
5. All the Section Officers/ Private Secretaries/ Estate Officer/Chief Librarian;
6. The Section Officer (Computer), to get uploaded the office order on the High Court Website;
7. Guard File.

(From Sl. Nos. 1 to 7, High Court of H.P. at Shimla- 171 001).


REGISTRAR (ESTABLISHMENT)